

SOURCE DEVELOPMENT (SHRI BHAGEY GOBARDHAN): (a) to (c) The news items in question did not come to the notice of the Government earlier because they were published in local newspapers. Such matters are considered by the Board of Governors of the Institute which is fully autonomous. However, the criminal case of alleged violation of Bihar Shops and Establishment Act by the Director of the Institute was brought to the notice of the Government. This matter still being subjudice, question of instituting an enquiry by the Government does not arise

12 00 Noon

PAPERS LAID ON THE TABLE

MR CHAIRMAN Now papers to be laid on the Table

[The Deputy Chairman in the Chair.]

Report and Accounts (1988-89) of the Sports Authority of India, New Delhi and related papers

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE): Madam, I lay on the Table a copy each (in English and Hindi) of following papers.—

(i) Annual Report and Accounts of the Sports Authority of India, New Delhi, for the year 1988-89, together with the Audit Report of the Accounts

(ii) Statement by Government accepting the above Report.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above

[Placed in Library. See No LT-1619/91 for (i) to (iii)]

I. Report and Accounts (1989-90) of the Neyveli Lignite Corporation Ltd., Neyveli (Tamil Nadu) and related papers.

II. Report and Accounts (1989-90) of the Indian Renewable Energy Development Agency Ltd., New Delhi and related papers.

ऊर्जा मंत्री (श्री कल्याण सिंह कालबी): महोदया मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ.—

I. कम्पनी अधिनियम, 1956 की धारा 619क की उद्घाटन (1) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिंदी में) :-

(i) 1989-90 के वर्ष के लिए नेवेली लिग्नाइट कारपोरेशन लिमिटेड, नेवेली (तमिलनाडु) का चौतीसवां वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षाको के प्रतिवेदन और उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित ।

(ii) कारपोरेशन के कार्यकरण की सरकार द्वारा समीक्षा । [पुस्तकालय में रखी गई । (i) और (ii) के लिए देखिए स. एल.टी. 1908/91]

II. निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी और हिन्दी में):-

(i) 1989-90 के वर्ष के लिए इंडियन रिन्यूएबल इनर्जी डेवलपमेंट एजेंसी लिमिटेड, नई दिल्ली का तीसरा वार्षिक प्रतिवेदन और लेखे लेखाओं पर लेखापरीक्षाको के प्रतिवेदन सहित ।

(ii) एजेंसी के कार्यकरण की सरकार द्वारा समीक्षा । [पुस्तकालय में रखी गई । (i) और (ii) के लिए देखिए स. एल. टी. 1907/91]

I. Report and Accounts (1989-90) of the Bharat Petroleum Corporation Limited, Bombay and related papers.

II. Report and Accounts (1989-90) of the Indian Oil Corporation Ltd., Bombay and related papers.

III. Report and Accounts (1989-90) of the Hindustan Petroleum Corporation Limited, Bombay and related papers.

IV. Report and Accounts (1989-90) of the Madras Refineries Limited, Madras and related papers.